



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 12.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 08.05.2026 & 12.05.2026 respectively, were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No. | Name of the parties | Last Date of Hearing | Next Date of Hearing |
|--------|--|---|----------------------|----------------------|
| 1. | Comp. App. (AT) (Ins) No. 422 of 2025 | UV Asset Reconstruction Company Ltd. & Anr. Vs. Anish Niranjana Nanavaty, RP of Reliance Telecom Ltd. & Anr. | 08.05.2026 | 03.07.2026 |
| 2. | Comp. App. (AT) (Ins) No. 1644 of 2024 & I.A. No. 5993 of 2024 Part Heard | Laxmimukund Enterprises Pvt. Ltd. Vs. Yash Metalics Pvt. Ltd. | 08.05.2026 | 02.07.2026 |
| 3. | Comp. App. (AT) (Ins) No. 708 of 2025 Part Heard | Sanjiv Bhayana Sole Proprietor of Bhayana Realtors Inc. Vs. Ashiana Dwellings Pvt. Ltd. | 08.05.2026 | 06.07.2026 |
| 4. | Comp. App. (AT) (Ins) No. 2063 of 2024 Part Heard | Identity Science Company Ltd. Vs. SonalPlasrub Industries Pvt. Ltd. | 12.05.2026 | 08.07.2026 |

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| 5. | Comp. App. (AT) (Ins) No. 2188 of 2024 Part Heard | Shantilal Karamshi Patel Vs. Kailash T Shah & Ors. | 12.05.2026 | 09.07.2026 |
| 6. | Comp. App. (AT) (Ins) No. 514 of 2025 Part Heard | Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd. | 12.05.2026 | 14.07.2026 |

By order of Hon'ble Chairperson
-Sd/-
Registrar